

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 740
TO BE ANSWERED ON 21st NOVEMBER, 2016**

Free Education for Martyrs' Children

740. SHRIMATI VASANTHI M.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide free education to martyrs' children in all the schools in the country and if so, the details thereof;
- (b) whether the Government has consulted the families of martyrs' throughout the country and taken any survey about this, if so, the details thereof; and
- (c) if not, the time by which the final decision is likely to be taken in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, is effective from 1st April 2010, confers a right on every child of the age of six to fourteen years to free and compulsory education in a neighbourhood school till completion of elementary education. Accordingly, elementary education is free in all government schools and further all government aided schools have to provide free education to such proportion of children admitted, as in the proportion of the government grants received to their annual recurring expenses, subject to a minimum of 25%. Further, all private un-aided schools shall admit children belonging to weaker section and disadvantaged group, as notified by appropriate Government, in the neighbourhood in class I (or pre-school, as the case may be), to the extent of at least 25 percent of the strength of that class and provide free and compulsory elementary education to them till its completion. In view of this, there is no proposal in this Department, at present, regarding a separate provision for the children of martyrs.
